

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:826
ANSWERED ON:01.03.2013
BEST PRACTICES IN PRIS
Rai Shri Prem Das

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has conducted any study of the best practices in the strengthening and development of Panchayati Raj Institutions (PRIs);
- (b) if so, the details thereof;
- (c) whether the Government has instructed the States/UTs to adopt these best practices;
- (d) if so, the details thereof;and
- (e) the steps taken/being taken by the Government to overcome the major problems in strengthening and development of PRIs among poorly performing States/UTs?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b) The Ministry of Panchayati Raj (MoPR) got conducted several studies on Panchayats including Evaluation of Training and Capacity Building under Rashtriya Gram Swaraj Yojana (RGSY) and Devolution of 3Fs by States to Panchayats under Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) and State of Panchayat Report (SoPR) which contain practices regarding strengthening and development of Panchayati Raj Institutions (PRIs).

(c) & (d) These study reports have been shared with States. The Government periodically reviews the working of the PRIs with the State Governments in meetings, through field visits and other forums. In case of shortcomings, the matter is taken up with the State Governments.

(e) MoPR has also supported Capacity Building and Training (CB&T) of Elected Representatives and Panchayat functionaries through its schemes RGSY, Backward Regions Grant Fund (BRGF) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA). The working of Panchayati Raj Institutions has been evaluated from time to time, and awards under PEAIS have been given to best performing Panchayats on the basis of such evaluation. Panchayats have also been enabled through e-Panchayat Scheme.